

**(1890) 01 CAL CK 0005**

**Calcutta High Court**

**Case No:** None

Kabuli

APPELLANT

Vs

Bhuli

RESPONDENT

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**Date of Decision:** Jan. 17, 1890

**Citation:** (1890) ILR (Cal) 289

**Hon'ble Judges:** W. Comer Petheram, C.J; Pigot, J

**Bench:** Division Bench

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### **Judgement**

W. Comer Petheram, C.J. and Pigot, J.

After the case of Hurrosoondery Dosee v. Kallypodox Dutt 14 B.L.R. App. 11 had been brought to their notice, dismissed the appeal with costs.